

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Family Court Judge to participate in the Academic Programme No.P-1168 on "Refresher Course for Family Courts" scheduled to be held from 20.09.2019 to 24.09.2019 at National Judicial Academy, Bhopal - Relief Arrangements - ORDERS - ISSUED.

READ: 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar Administration, National Judicial Academy, Bhopal.
2. High Court's letter Roc.No.1/EC/2019, dated 17.09.2019.

ORDER ROC.No. 704/2019-B.SPL., DATED: 18.09.2019

The High Court made the following Orders:

In view of the nomination of Sri G.Durgaiah, Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District, to participate in the Academic Programme No.P-1168 on "Refresher Course for Family Courts" scheduled to be held from 20.09.2019 to 24.09.2019 at National Judicial Academy, Bhopal, in the High Court's letter 2nd read above, the Judge, Mahila Court-cum-V Addl. District and Sessions Judge-cum-III Addl. M.S.J., Vijayawada, Krishna District, is placed as in-charge of the post of Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, during the period of absence of Sri G.Durgaiah; and

On return from the Refresher Course, Sri G.Durgaiah, District and Sessions Judge, will resume duty as Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District.

NOTE: Sri G.Durgaiah, who is nominated for the above said Refresher Course is hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR (IT-CUM-CPC)
FAC.REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
3. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
4. The Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District.
5. The Judge, Mahila Court-cum-V Addl. District and Sessions Judge-cum-III Addl. M.S.J., Vijayawada, Krishna District.
6. The District Treasury Officer, Krishna at Machilipatnam.
7. The Section Officers: Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Andhra Pradesh, Amaravati at Nelapadu.

+Spare.